

OA: 381/88

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29.6.94

Kar. Mr S. Das Gupta. AM.
Kar. Mr T. L. Verma. J.M

None for the applicant.
Shri N.B. Singh puts in his
memo of appearance on behalf
of the respondents.

There is no request for
adjournment on behalf of
the applicant, ~~also~~. The case
is dismissed in default.

JL
J.M.

WB
AM.

Jr.